

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT
LOK SABHA

UNSTARRED QUESTION NO: 1756

ANSWERED ON: 27.07.2018

National Commission for Women

MALLIKARJUN KHARGE

the number of alleged cases of rape reported to the National Commission for Women (NCW) during each of the last three years and the current year, State/UT-wise;

- (b) whether the Commission has taken up the issue with the authorities including State Governments concerned, if so, the details thereof and the response received therefrom;
- (c) the funds sanctioned, released and utilised by the States/UTs for the purpose during the said period;
- (d) whether the Commission has made any suggestions to the State Governments in regard to cases of rape in the country;
- (e) if so, the details thereof along with the reaction of the States thereto indicating the States which have not submitted their views so far; and
- (f) the action taken by the Government for seeking the views of States in this regard at the earliest

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:-

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

(a): The State/UT wise details of alleged cases of rape received in the National Commission for Women during the last three years and the current year up to 23.7.2018 is annexed (Annexure).

(b): Yes Madam. Keeping in view the large number of complaints received and the quantum of correspondence with the State/UTs, the data being voluminous, the case files thereof are available with the commission. However, the NCW takes all complaints received by it with the respective State/UTs authorities and pursues the matter with them till it is taken to its logical conclusion.

(c): As per NCW, no such funds have been released for such activities to States/UTs.

(d): No Madam. No separate suggestions have been sent by the National Commission for Women to any State on the subject during last two years.

(e) & (f): Does not arise.
